

DIVISION BENCH

P-101

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/15(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	SUMAN HEALTHCARE PRIVATE LIMITED VS MOUNTVIEW CONSULTANCY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms.Aparajita Rao,Adv.] For the Financial Creditor

Ms.Swastika Roy,Adv.]

Mr.Ritoban Sarkar, Adv.] For the Corporate Debtor

Ms.Sutapa Mitra,Adv.]

Mr.Aditya Garodia, Adv.] For the Intervener

Mr.Shaunak Mitra,Adv.]

Mr.Pintu Ghosh, Adv.]

Mr.U.Garodia,Adv.]

Ms.Sangeeta Kar, Adv.]

ORDER

1. Ld. Counsel for the Parties present.
2. It is stated by the Ld. Counsel for the Corporate Debtor that there is no balance sheet .
3. We direct the Corporate Debtor to file an affidavit specifically mentioned therein that there is no balance sheet.
4. Let the same be done within 10 days.
5. Post the matter on **11/06/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)

PJ